THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/423

Dated Shillong, February 22, 2023

It is hereby notified to all concerned that DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit on **February 24, 2023** and all cases listed before the said DIVISION BENCH on that date shall stand adjourned and will appear on **February 28, 2023,** except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W.Diengdoh, which will sit at 10.30 A.M in Court Room No.2.

Further, in view of this Registry's Notification No. HCM.II/123/2015/Pt./Estt/445 dated 17th February, 2023, all cases fixed on February 27, 2023 shall stand adjourned and will appear as follows:

- Cases fixed before the FULL BENCH and DIVISION BENCH II will appear on February 28, 2023;
- 2. Cases fixed before the **SINGLE BENCHES** will appear in due course.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/423-A Dated Shillong, February 22, 2023

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information of the Advocate General/Addl. Advocate General.
- 6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 7. The President/ Secretary, High Court Bar Association, Shillong for kind information.

- 8. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action with a request to also get this notice uploaded in the Official Website.
 - 9. All Court Officers, High Court of Meghalaya for kind information and necessary action.
 - 10. All Court Masters concerned for information and necessary action.
 - 11. Notice Board.
 - 12. Office File.

JOINT REGISTRAR (LISTING)

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